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Title: The Minister of Tribal Affairs and Minister of Panchayati Raj laid a statement regarding status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2010-11), pertaining to the Ministry of Tribal Affairs.

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THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): Mr. Deputy-Speaker, Sir, I beg to lay this statement on the status of implementation of recommendations contained in the Fifth Report of the Standing Committee on Social Justice & Empowerment on Demands for Grants (2010-11) relating to the Ministry of Tribal Affairs, on the direction of the Hon. Speaker, Lok Sabha, in pursuance of the Direction- 73A of the Directions by Hon. Speaker, Lok Sabha.

The Standing Committee on Social Justice & Empowerment examined the demands for grants of the Ministry of Tribal Affairs for the year 2010-11 and presented their Fifth Report in this regard to Parliament on 20th April, 2010 and the related Action Taken Report i.e. Fourteenth (Fifteenth Lok Sabha) was presented to Parliament on 9th March, 2011.

The Report contained 23 recommendations. The present status of implementation of all the 23 recommendations made by the Committee is indicated in the Annexure, which is laid on the Table of the House.

12.03 ¼ hrs.

At this stage, Shri Pakauri Lal and some other hon. Members came

and stood on the floor near the Table

...(Interruptions)
